

CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL†

(Amendment of Order XX)

SHRI UTTAMRAO PATIL (Yavatmal): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure 1980.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1980."

The Motion was adopted.

SHRI UTTAMRAO PATIL: I introduce the Bill.

SICK TEXTILE UNDERTAKINGS
(NATIONALISATION) AMENDMENT
BILL†

(Amendment of section 21, etc)

श्री रामावतार शास्त्री (पटना) :
उपरोक्त महादय, मैं प्रस्ताव करता हूँ कि
रुग्ण वःपड़ा क्रम (राष्ट्रीयकरण) अधिनियम
1974 का और संशोधन करने वाले विधेयक
को पुरःस्थापित करने को अनुमति दो जाए ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Sick Textile Undertakings (Nationalisation) Act, 1974."

The Motion was adopted.

श्री रामावतार शास्त्री : मैं विधेयक
पुरःस्थापित करता हूँ ।

CONSTITUTION (AMENDMENT)
BILL†

(Amendment of Article 16)

SHRI K. P. SINGH DEO (Dhenkanal): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. P. SINGH DEO: I introduce the Bill.

COMPULSORY MILITARY TRAINING
BILL†

SHRI K. P. SINGH DEO (Dhenkanal): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons."

The Motion was adopted.

SHRI K. P. SINGH DEO: I introduce the Bill.

AGRICULTURAL COMMODITIES
SUPPORT PRICE BILL†

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to provide for the fixing of a remunerative support price for sugarcane, pulses and other agricultural commodities.